

File No. 1-1685/FSSAI/Imports/2017
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi – 110002

April, 2022

Office Order

Subject:- Notification of Authorised Officers under Section 25 read with Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017- reg.

In supersession to the previous orders issued in respect of notification of Authorised Officers at the location as given below, the Competent Authority hereby notifies FSSAI official as Authorised Officer for the jurisdiction of food import entry point as mentioned below for imported food clearance process till further orders, in terms of the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Import) Regulation, 2017.

Sl No.	Authorised Officers	FSSAI Regional Office	Link Officer	Location	Point of Entry	Port Code
1.	Shri Kumaresan Chandrashekar, Assistant Director	FSSAI, Southern Region	Smt K. N. Dhanya, DD	Karnataka	ACC Mangalore International Airport New Mangalore Sea Port	INIXE4 INNML1

(Arun Singhal)
CEO, FSSAI
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Copy to:-

1. Executive Director (HR), FSSAI-HQ
2. Commissioner (SW), CBIC.
3. Commissioner (CBIC), NCH-Mangalore
4. Regional Director, FSSAI- Southern Region
5. CITO, FSSAI-HQ (for uploading on the FSSAI Website)